
**Kornipati Aruna Kumari & Others Vs Palepogu Satish Kumar, S/O Ananda
Rao And Others**

Criminal Petition No: 6394 Of 2023

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Oct. 29, 2024

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 482#Protection Of Women From Domestic
Violence Act, 2005 " Section 12(5)

Citation: (2024) 10 AP CK 0012

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: J.V. Phaniduth, G Raju

Final Decision: Disposed Of

Judgement